

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 69
Dated Guwahati, the 25th September, 2020

Hon'ble the Chief Justice (Acting) has been pleased to constitute a
Committee for framing Rules for handling sundry deposits through e-payment:

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECRETARY
Committee for framing Rules on sundry deposits	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Manish Choudhury	Registrar (Judicial) to be assisted by Joint Registrar (PM&P) –cum- CPC

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL I/C

Memo No. HC. III -23/ 2013/2660-2679 / G dated Guwahati, the 25th September, 2020.
Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Prasanta Kumar Deka, Judge, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.

13. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
16. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
17. The Court Officer No. I & II, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Notice Board, Gauhati High Court (New and Old Block), Guwahati.


REGISTRAR GENERAL I/C

*Kalpana
25-9-20*